

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 19th January, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE U.D. SALVI JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 87/2014	Tulsi Advani Vs. State of Rajasthan & Ors.	Mr. Rajendra Kumar Sharma Adv.	
2.	Original Application No. 88/2014	Mehmood Ali Vs. State of Rajasthan & Ors.	Mr. Dharmendra Jain Adv. Dr. M.S. Kachhwaha Adv.	
3.	Original Application No. 90/2014	Bhunda Khan Vs. State of Rajasthan & Ors.	Mr. H.P. Singh Adv.	
4.	Original Application No. 95/2014	Sunil Kumar Agrawal Vs. State of Rajasthan & Ors.	Mr. Anurag Sharma Adv.	
5.	Original Application No. 96/2014	M/S Vimal Grit Udyog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv.	
6.	Original Application No. 98/2014	M/S Rao Yogendra Grit Udhyog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv.	
7.	Original Application No. 99/2014	Raj Srinarain meena & Ors. Vs. State of Rajasthan & Ors.	Mr. Madu Meena Adv.	
8.	Original Application No. 100/2014	Smt.Santosh Sharma Vs. State of Rajasthan & Ors.	Mr. Ashwani Chobisa Adv.	
9.	Original Application No. 101/2014	Santosh Kumar Jangid Vs. State of Rajasthan & 2 Ors.	Dr. M.S. Kachhwaha Adv.	
10.	Original Application No. 103/2014	M/s Hanuman Sahai Gupta Vs. State of Rajasthan & Ors.	Mr. A.K. Bajpai Adv.	
11.	Original Application No. 307/2014	Sarbjot Singh walia Vs. State of Rajasthan & 8 Ors.	Mr. Suresh Sahani Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in